

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No 98 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion SUO MOTU

Based on the News item in the Dinamalar Chennai
Edition dated .02.07.2020 , "If the encroachments are
Removed totally, Narayanapuram Lake will become
Source of drinking water"

... Applicant(s)

With

1. The Secretary to the Government of Tamil Nadu,
Public Works Department,
Secretariat, Fort St.George
Chennai 600 009.

2. The Secretary to the Government of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St.George
Chennai 600 009.

3. Additional Chief Secretary to the Government of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St.George
Chennai 600 009.

4. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai , Guindy
Chennai , Tamil nadu – 600 032

5. The District Collector,
Chennai District,
No.62, RajajiSalai ,4th Floor
Chennai , Tamil nadu – 600 001

6. Greater Chennai Corporation,
Rep.by its Commissioner,
Ripon Building,
Chennai , Tamil nadu – 600 003

7.Chennai Metropolitan Water Supply and Sewerage Board,
Rep.by its Managing Director,
CMA Building, MRC Nagar,
Chennai , Tamil nadu – 600 028
(impleaded as additional 7th respondent on 01.10.2021)

.....Respondent(s)


EXECUTIVE ENGINEER
CHENNAI METROPOLITAN WATER SUPPLY
AND SEWERAGE BOARD
CHINTADRIPET, CHENNAI-600 002.


SUPERINTENDING ENGINEER
PROJECT-II
CMWSS BOARD,
CHENNAI-600 002.

REPORT FILED ON BEHALF OF 7TH RESPONDENT

I, P.Vijayalakshmi, D/o. P.Palanisamy, Hindu, aged 58 years working as Superintending Engineer (Project) II_{IC} of Chennai Metropolitan Water Supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer II_{IC} of the Chennai Metropolitan Water Supply and Sewerage Board, Chennai and 7th Respondent herein and well acquainted with the facts of the case from the connected files.
2. I humbly submit that in order of Hon'ble NGT No 98 dated 22.03.2022 relevant portion of the directions towards CMWSSB is extracted from Para No.3&4 as detailed below
3. "Para No. 03: The report of the CMWSSB also showed that , wherein, they have given certain locations where such things are happening and the works involved in several packages. It was also mentioned in the report that expected date for completion of entire Pallikaranai Underground Sewage Scheme will be on 31.12.2023 and they are taking effective mechanism to regulate the tanker lorries and collecting the sewage and taking into the Sewage Treatment Plants, but we are finding difficult to accept that as in some of the cases we found that the tanker lorries themselves were responsible for decanting the sewage collected in the storm water drain which ultimately reaches the lakes and other water bodies.

Para No. 04: The CMWSSB have not mentioned anything about the nature of action taken by them to properly supervise the activities of the tanker lorries, what is the nature of action taken against the erring tanker owners etc., Though in several cases, this Tribunal had directed them to take coercive action against such persons including cancellation of licence and seizure of vehicles etc., it is not clear for the report as to whether any such steps were taken in such case.

a) I humbly submit that with regard to this Hon'ble Tribunals query regarding timeline for completion of work, it is submitted that the work of "Providing Comprehensive Under Ground Sewerage scheme to Pallikaranai" is under Progress. The expected date of completion of entire Pallikaranai UGSS is 31.12.2023. It is submitted that septage is being collected from the septic tanks of residential buildings using Sewer lorries and decanted at the decanting point at Perungudi , Sholinganallur Sewage Treatment Plant.


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CHENNAI METROPOLITAN WATER SUPPLY
AND SEWERAGE BOARD
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PROJECT-II
CMWSS BOARD,
CHENNAI-600 002.**

b) I humbly submit that 3 nos of sewer lorries were operated from Area – XIV/ O&M wing of CMWSSB and collected the septage through the “Dial for Sewer” scheme to book a sewer tanker through online mode which is operated daily.

c) I humbly submit that CMWSSB is hiring sewer tanker lorries on contract basis for conveying and disposal of sewage in added areas. The work order is issued for hiring of closed circular tanker lorries for conveying and disposal of sewage as per the direction of Board officials under the contractor. It is also insisted that report generated for every 24 hrs using GPS (Global Positioning System) will be fitted and maintained by CMWSSB and concern Area Engineer shall certify trips and bills.

d) I humbly submit that , Clearing of Septage at any locations and disposal of the collected Septage into the water ways / public space other than CMWSSB designated locations . As per agreement conditions of CMWSSB, fine of Rs.1000/- per every time besides the cancellation of all the trips on that day and the contract is liable for termination, forfeiting SD without any notice.

e) I humbly submit that , Amendment to the CMWSSB Act under Chapter 6/2022 including necessary provisions for fecal sludge and Septage Management has been approved by the Government and necessary orders issued.

The Septage Operative guidelines and rules are being drafted under this amendment and is to submitted to the Government shortly.

It is therefore humbly prayedthat, this Hon’ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.


**EXECUTIVE ENGINEER
CHENNAI METROPOLITAN WATER SUPPLY
AND SEWERAGE BOARD
CHINTADRIPET, CHENNAI-600 002.**


**SUPERINTENDING ENGINEER
PROJECT-II
CMWSS BOARD,
CHENNAI-600 002.**

Solemnly affirmed at Chennai on this
3rd Day of August 2022 and signed
his name in my presence

Before Me


48/1/2021

Advocate, Chennai

**I. Rollence Samuel,
57, LC, MHC, CH-104.**

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With

The Secretary to the Government of
Tamil Nadu,
Public Works Department,
Secretariat, Fort St.George
Chennai 600 009 &
7 Others

**REPORT FILED ON BEHALF OF THE 7th
RESPONDENT**

Mr. GAUTAM SRAMAN

Counsel for 7th Respondent